

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 14-06-2021 To 14-06-2021 For (All) Maincase & (All)

Pending : 11 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	CO/65/2021	14-06-2021	KOUSHIK DE SARKAR VS SURANJANA DE SARKAR	PRANTICK GHOSH
2	CRM/662/2021	14-06-2021	DIPAK ROY VS THE STATE OF WEST BENGAL	MADHUSHRI DUTTA
3	CRM/663/2021	14-06-2021	ADAM MIYA @ ADAM MIAH @ ADAM SEKH AND ORS VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
4	WPA/1069/2021	14-06-2021	DHANAI BARMAN VS UNION OF INDIA AND ORS	DEBORSHI DHAR
5	WPA/1070/2021	14-06-2021	RANJEET @ RANJIT SARKAR VS UNION OF INDIA AND ORS	DEBORSHI DHAR
6	WPA/1071/2021	14-06-2021	PARITOSH BISWAS VS UNION OF INDIA AND ORS	DEBORSHI DHAR
7	WPA/1072/2021	14-06-2021	SARABALA BARMAN VS UNION OF INDIA AND ORS	DEBORSHI DHAR
8	WPA/1073/2021	14-06-2021	KRISHNA CHANDRA ROY VS UNION OF INDIA AND ORS	DEBORSHI DHAR
9	WPA/1074/2021	14-06-2021	GOPAL MANDAL VS UNION OF INDIA AND ORS	DEBORSHI DHAR
10	WPA/1075/2021	14-06-2021	ASHIT BISWAS VS UNION OF INDIA AND ORS	DEBORSHI DHAR
11	WPA/1076/2021	14-06-2021	RAJKUMAR SARKAR AND ANR VS UNION OF INDIA AND ORS	DEBORSHI DHAR

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